

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).6798/2008

(From the judgement and order dated 08/10/2007 in ITA No. 85/2006 of The
HIGH COURT OF UTTARANCHAL AT NAINITAL)

M/S B.J.SERVICES CO.MIDDLE EAST

Petitioner(s)

VERSUS

COMMR.OF INCOME TAX,DEHRADUN

Respondent(s)

(With prayer for interim relief)

Date: 31/03/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s) Mr. Porus F.Kaka, Adv.

Mr. Rustom B.Hathikhanawala,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Issue notice.

Tag with SLP(C)...../2008 (CC 4170/2008).

(Parveen Kr. Chawla) (Kanwal Singh)
Court Master Court Master